## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 37/(MAH)/2017 CA No.

CORAM:

Present: SHRI M.K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.03.2017

NAME OF THE PARTIES:

Dated: 20.03.2017

Ravindra Gopal

V/s.

M/s. Tattva & Mittal Life Spaces Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
Û	Adv. Tejos Luriya.	Advocate for	Tejoshungo
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## ORDER C.P. NO. 37/I&BP/NCLT/MB/MAH/2017

- Under the provisions of Insolvency and Bankruptcy Code, 2016 this Petition is submitted on 09.03.2017.
- The Learned Representatives of both the sides are present.
- A copy of the Petition is served to the other side. The other side is objecting the Admission of the Petition.
- For that purpose the matter is to be heard on **04.04.2017**.
   Thereafter the next recourse shall be decided.

Sd/-

M.K. Shrawat Member (Judicial)